

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-542**

CP No. - 126/241/242/ND/2020

**IN THE MATTER OF:**

NiteshBhardwaj

V/s

Sampark Properties Pvt. Ltd.

....Applicant

....Respondent

**SECTION**

U/s 241-242

**Order delivered on 21.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

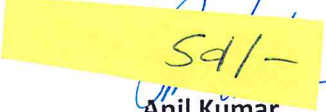
**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, list the matter on **11.03.2021**.

  
Anil Kumar  
(For Court Officer, C-V)